

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal NO. 170 OF 2018 &
IA No. 469 of 2018

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Bhagyodaya Motors Private Ltd.

.... Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh Madiyal
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

ORDER

We have heard the learned counsel, Mr. Shailesh Madiyal, appearing for the Appellant submitted that Respondent Nos.1 & 2, though served, unrepresented.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter for admission on **03.08.2018**, as requested.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member